

14. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	282
COMPANY PETITION/APPLICATION NO.	CA No. 4546/252/HDB/2017
NAME OF THE COMPANY	Octatek Info Solutions Private Limited
NAME OF THE PETITIONER(S)	Octatek Info Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. F. Lakshmi Narsimha	Advocate	9440569186	Kluvasenka
M. Anil Kumar	Advocate	-do-	M Anil

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Lakshmi Narsimha and Mr.M.Anil Kumar,
Learned Counsel for the Petitioner.Post the case on
16.03.2018 for final hearing.


Member (Tech)


Member (Judl)